Considering these and other factors the Government decided in the CCEA meeting held on 25th June, 2014 that the whole issue of gas pricing needs comprehensive reexamination and directed that the Domestic Natural Gas Pricing Guidelines, 2014 will be kept in abeyance up to 30.09.2014 and till that time, the domestically produced gas continue to be priced at the rate prevailing on 31.03.2014.

- (c) No Sir,
- (d) In view of (c) above, question does not arise.

श्री प्रभात झा: सर, मैं मंत्री जी को बधाई देना चाहता हूं कि उन्होंने विचार-विमर्श करते हुए यह निर्देश दिया कि 30.09.2014 तक घरेलू गैस का मूल्य नहीं बढ़ेगा। लेकिन, मैं यह जानना चाहता हूं कि तीन माह बाद वे किस बात पर विचार-विमर्श करेंगे, दाम घटाएंगे या बढ़ाएंगे?

श्री धर्मेंद्र प्रधान: सभापित जी, देश में जो अभी गैस प्राइसिंग फॉर्मूला लागू है, उसको एक समयाविध के उपरांत बदलने का भी एक विषय उससे जुड़ा हुआ था। पिछली सरकार ने एक निर्णय लिया था कि देश के अंदर गैस प्राइसिंग का क्या नया फॉर्मूला आएगा। जब नयी सरकार आई तो हमने सारे विषयों पर सोच-विचार किया। इस बारे में स्टेंडिंग किमटी की जो रिपोर्ट आई थी तथा देश की जो भावना थी, उन सबको ध्यान में रखते हुए एक नयी सरकार के नाते हमने यह उचित समझा कि जनहित में सारे पक्षों को दोबारा सुना जाए और एक नये तरीके से निर्णय लिया जाए। उसके बारे में सरकार ने 30 सितम्बर तक समय लिया और जो पुराने रेट चल रहे थे, उसी को जारी किया। इसका नया फॉर्मूला क्या होगा, इस पर सारे पक्षों के साथ वार्ता चल रही है और सरकार इस बात के लिए प्रतिबद्ध है कि जो घोषित समय-सीमा है, उसके अंदर देश में निवेशकों को ध्यान में रखते हुए तथा एक कल्याणकारी राज्य में जनता के हितों को ध्यान में रखते हुए हम नया फॉर्मूला ले आएं।

श्री सभापति : दूसरा प्रश्न।

श्री प्रभात झा: मान्यवर, जैसा कि मंत्री जी ने कहा कि हम एक नये वैकल्पिक फॉर्मूले को लाएंगे, लेकिन आप यह बताने की कृपा करें कि वह फॉर्मूला कब आएगा और क्या वह टाइम-बाउंड होगा?

श्री धर्मेंद्र प्रधान : सभापति जी, उसका उत्तर मैंने दे दिया है कि सरकार सारे पक्षों से विचार-विमर्श कर रही है और हम इसे 30 सितम्बर तक ले आएंगे। ...(व्यवधान)...

श्री नरेश अग्रवाल: माननीय मंत्री जी, यह ठीक है कि आप 30 सितम्बर तक यह फॉर्मूला ले आएंगे, लेकिन क्या आप जानते हैं कि अभी तक ग्रामीण क्षेत्रों तक गैस नहीं पहुंची है और हर ब्लॉक लेवल पर आपने गैस डिस्ट्रिब्यूशन एजेंसी नहीं दी है। चूंकि पर्यावरण की दृष्टि से इसकी जरूरत गांव के लोगों को भी है, तो क्या सरकार हर ब्लॉक स्तर पर...

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Skilled development programme in Bihar

*510. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware that the State of Bihar has enormous manpower

but lacks skill development because of which people of Bihar often migrate in large numbers to other States for livelihood and employment;

- (b) if so, whether the Central Government is taking any steps to encourage skill development programme in the State to utilize the manpower efficiently; and
 - (c) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Yes Madam, it is true that for better employment and livelihood, people from Bihar migrate to other States.

As of now, there are 691 Industrial Training Institutes (ITIs) with 1.03 lakh seats in Bihar. There is one seat for 780 persons in India whereas in the state of Bihar one seat is for 1003 persons.

In the state of Bihar, during last four years, number of ITIs have increased from 259 to 691 with increase in seating capacity from 44,002 to 1,03,762.

Following schemes are also being implemented covering the State of Bihar, by Ministry of Labour & Employment:

- Skill Development in 34 Districts Affected by Left Wing Extremism
- Skill Development Initiative through Modular Employable skills
- Vocational Training Improvement Project (VTIP) with World Bank assistance

Details of the above schemes are at given in Statement-I (See below).

Thirteenth Finance commission has also released fund for establishment of 17 ITIs for Bihar.

A part from above, Government of India is funding skill development activities through over 70 schemes being implemented by more than 20 Ministries/departments in rural and urban areas of the country including the State of Bihar.

Statement-I

'Skill Development in 34 Districts Affected by Left Wing Extremism'

- 1. Duration of scheme From 29th March, 2010 to 31st March, 2016.
- 2. Cost of the scheme ₹ 241.65 crore.
- 3. Components:
 - (a) Establishment of one ITI and two Skill Development Centers (SDCs) in each of covered 34 districts.

- (b) Skill training programmes for 1000 youth in Long Term Training (30 per district), 4000 youth in Short Term Training (120 per district) and train 340 youth in Instructor Training (10 per district).
- 4. Covered Area: 34 districts in 9 States.
- 5. Covered 6 districts in Bihar Arwal, Gaya, Jamui, Jehanabad, Aurangabad and Rohtas.
- 6. Fund released so far to Bihar ₹ 20.32 crore.

Skill Development Initiative

- 1. Scheme operationalised since May 2007.
- 2. Objective: To provide training and employment to school leavers, existing workers especially in informal sector to improve their employability.
- 3. Number of course modules 505 covering 68 sectors.
- 4. Existing skills of the persons can also be tested and certified.
- 5. Number of Independent empanelled assessing bodies 121.
- 6. Training is provided by 10,246 registered Vocational Training Providers (VTPs) under Central Government, State Governments, Public and Private sector industrial establishments.
- 7. Eligibility for training 5th Standard or have functional literacy and numeracy skills.
- 8. The passed out candidates provided with NCVT certificate.
- 9. The implementation of the scheme is being done through web portal.
- 10. Number of persons trained/tested so far- 32.74 lakh.
- 11. VTPs registered in the State of Bihar-258.
- 12. Persons trained in the State of Bihar 35,652.

Vocational Training Improvement Project (VTIP) with World Bank assistance

1. Objective:

- a. Upgradation of 400 ITIs in 34 State Governments/UTs.
- b. Enhancement of knowledge and skills of ITI instructors.
- c. Strengthening facilities in 14 central institutes
- d. Strengthening curriculum development, reforms, capacity building etc.

2. Key institutional reforms introduced:

- (a) Constitution of Institute Management Committee (IMC) at ITI level with chairperson from the industry and delegation of enhanced academic, Financial and administrative power to Principal ITI.
- (b) Physical component consisted of setting up of new classrooms, workshops.
- (c) Modernization of tools, equipment and machinery.
- (d) Training of trainees and ensuring congenial environment.

Most of the States have been able to complete physical infrastructure.

- 3. Project duration Dec. 2007 to Nov. 2014.
- 4. The fund sharing between center and state is 75:25 (90:10 for NE States).
- 5. Total allocation ₹ 1782.61 crore.
- 6. Fund released so far ₹ 1571.65 crore
- 7. Allocation for Bihar ₹ 27.43 crore.
- **8.** Released amount to Bihar -₹ 20.38 crore.
- **9.** 8 ITIs covered in the State of Bihar -Muzaffarpur, Bhagalpur, Darbhanga, Gaya, Motihari, Katihar, Sitamarhi and Forbesganj.

Proposal to set up a Border Management Research Institute

- *511. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to set up a Border Management Research Institute;
 - (b) if so, the details thereof along with its aims and objectives; and
 - (c) the time by when the institute is likely to start its research operations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Yes Sir. The proposal to set up a Border Management Research Institute is in the conceptual stage.

Corruption in functioning of sports associations/federations

- *512. DR. T. N. SEEMA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government has taken note of the financial and administrative irregularities/corruption in the functioning of various sports associations/federations, including the Board of Control for Cricket in India (BCCI);